

BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (LB) No. 36/9/NCLT/AHM/2017



Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company: Nagai Power Pvt. Ltd.
V/s.
GEI Industrial Systems Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	OPERATIONAL CREDITOR	
2.	NATASHA SUTARIA	ADV	OPERATIONAL DEBTOR	

ORDER

Learned Advocate Mr. Shashvata Shukla present for Operational Creditor/ Applicant. Learned Advocate Ms. Natasha Sutaria present for Respondent.

Learned Advocate Ms. Natasha Sutaria filed Vakalatnama for Respondent.

Heard arguments of learned Counsel for Applicant and Learned Counsel for Respondent.

For orders, list the matter on 20.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 13th day of July, 2017.